

**Title: Introduction of the Constitution (Amendment) Bill, 2001. (Insertion of new article 21 A)**

**15.37 hrs.**

**SHRI G.S. BASAVARAJ (TUMKUR):** Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

**MR. CHAIRMAN:** The question is:

**"That leave be granted to introduce a Bill further to amend the Constitution of India."**

**The motion was adopted.**

**SHRI G.S. BASAVARAJ :** Sir, I introduce the Bill.

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